

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1625 OF 2018 IN
DFR NO. 3733 OF 2018

Dated: 16th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Ajmer Vidyut Vitran Nigam Limited & Ors. Appellant(s)
Versus
Gurha Thermal Power Company Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) :

ORDER
IA NO. 1625 OF 2018

Issue notice to the Respondents in the instant IA returnable on 26.11.2018.
Dasti, in addition is permitted.

List the matter on **26.11.2018**.

(S.D. Dubey)
Technical Member
pr/mk

(Justice N.K. Patil)
Judicial Member